

Directorate of Health Services
Kashmir

Chief Medical Officer,
Anantnag/Kulgam/Pulwama/Shopian/
Srinagar/Budgam/Baramulla/Kupwara/
Ganderbal/Bandipore

No: DHSK/PS/216-346

Dated: 6/06/2020

Sub: Government Order No: 621-JK(GAD) of 2020
Dated: 05.06.2020 – implementation thereof

Sir/Madam,

In context to the subject cited above, kindly find enclosed herewith the copy of Government Order referred to above for favour of your information and necessary action. In this connection you are directed to adhere to the instructions conveyed in the government order and also ensure that leave accounts of all cadres of employees are maintained. Further, no salary shall be disbursed to any of the employee without the production of attendance wherever required as per the rules in vogue.

Any deviation shall be viewed seriously.

Director Health Services
Kashmir


06/06/2020

Copy to:

- 1- Financial Commissioner H&ME Department UT of J&K
- 2- Divisional Commissioner Kashmir
- 3- All Deputy Commissioners of Kashmir Division.
- 4- Deputy Director Health Services (HQ) / (Sch) / (P&S) DHSK
- 5- Medical Superintendent JLNM Hospital Srinagar
- 6- Chief Accounts Officer DHSK
- 7- All Assistant Directors of Kashmir Division
- 8- All Medical Superintendents of District & Sub District Hospitals Kashmir Division.
- 9- All Block Medical Officers of Kashmir Division.
- 10- S.O (Adm) / (Budget) DHSK
- 11- Master file